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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/222/2016  
NAME OF THE PETITIONER(S) : S. Ramesh  
NAME OF THE RESPONDENT(S) : The South Travancore Hindu College Association & 2 others  
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K. POONGODI (Junior) For. R. ANAND KUMAR (Petitioner)	PETITIONER	K. Poongodi
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**ORDER**

Ms. K. Poongodi, proxy Counsel for petitioner present. Counsel for Respondent absent. Counsel for respondent prayed time for filing reply to the written submissions given by respondent. Put up on 12/6/2017 at 10.30 A.M.

  
(Ch.Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)